



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,11th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

COURT NO: 1

[THIS BENCH WILL SIT AT 10:30 A.M.]

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR WILL JOIN
THE COURT PROCEEDINGS THROUGH REMOTE VIDEO CONFERENCING
FROM THE AIZAWL PERMANENT BENCH**

**THE HONOURABLE DIVISION BENCH-I COMPRISING
OF HONOURABLE THE CHIEF JUSTICE AND HONOURABLE
MR. JUSTICE KAUSHIK GOSWAMI WILL SIT AFTER RISING
OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	WP(C)/3760/2022	PROMITA NARZARY AND 15 ORS Versus THE BODOLAND UNIVERSITY AND 4 ORS	MR. P K GOSWAMI MR P J DUTTA MR R S RONGHANG MISS. J GOGOI MR. P DEKA	MR B P BORAH SC, BODOLAND UNIVERSITY SC, U G C
2	WA/352/2024	NATUN MELANG MIN SILPA SAMBAI SAMITY AND ANR Versus THE STATE OF ASSAM AND 4 ORS (B)	MS. T SOM MR H DAS MS. U HAZARIKA	MR. M K CHOUDHURY (R-4) MR S KHOUND(R-4) MR D J MEDHI(R-4) SC, FISHERY
3	WITH WA/113/2024	NAYANJYOTI SELF HELP GROUP Versus THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	GA, ASSAM MS. T SOM (r-6) MR H DAS (r-6) MR. P TELI (r-6) SC, FISHERY
	WITH I.A.(Civil)/1062/2024 in WA/113/2024	NAYANJYOTI SELF HELP GROUP Versus THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	GA, ASSAM SC, FISHERY
	WITH I.A.(Civil)/1891/2024 in WA/113/2024	NATUN MELENG MEEN SILPA SAMABAI SAMITY LTD AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MS. T SOM MS. T SOM MR H DAS MR. P TELI	GA, ASSAM SC, FISHERY

4 WITH
[WA/120/2024](#)

KUMAR KAIBARTA GAON MEEN SILPA
SAMABAI SAMITY LTD
Versus
THE STATE OF ASSAM AND 5 ORS

MR. K N CHOUDHURY
MR. R M DEKA
MR. D J DAS
N GAUTAM
MS SABINA AHMED

MR. M K CHOUDHURY (r-5)
GA, ASSAM
MS. T SOM (R-2)
MR S KHOUND (r-5)
MR H DAS (R-2)
MR D J MEDHI (r-5)
MR. P TELI (R-2)
SC, FISHERY

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LEAVE NOTE OF ADVOCATES FOR 11/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
4)	MR. R BORA	26-02-2025	To	15-03-2025
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15)	MR. SHEELADITYA	10-03-2025	To	14-03-2025
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17)	MR M Z AHMED	12-03-2025	To	14-03-2025
18)	MS B DUTTA	12-03-2025	To	14-03-2025
19)	MR. A M DUTTA	12-03-2025	To	14-03-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
19	WP(C)/1414/2025 B/O	MUKAND POLY PRODUCTS AND ANR. Versus PURBA BHARATI GAS PVT. LTD. AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR. N N DUTTA MR P K BORA B SARMA	SC, INDUSTRIES AND COMMERCE

LEAVE NOTE OF ADVOCATES FOR 11/03/2025

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19)	MR. A M DUTTA	12-03-2025	To	14-03-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
52	Bail Appln./652/2025 (CONNECTED WITH ITEM NO. 24 IN THE DAILY CAUSE LIST), FIXED	NARAYAN KONWAR Versus THE STATE OF ASSAM AND ANR	MS P DAS LEGAL AID COUNSEL	PP, ASSAM
53	Bail Appln./677/2025 (CONNECTED WITH ITEM NO. 43 IN THE DAILY CAUSE LIST), FIXED	JAHIRUL ISLAM CHOUDHURY Versus THE UNION OF INDIA	MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY MR S A BARBHUYAN	SC, DRI
BAIL HEARING (BA)				
54	Bail Appln./323/2025 FIXED	KARTIK SAH Versus THE STATE OF ASSAM	MR. A BURAGOHAIN MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
55	Bail Appln./576/2025 WITH OFFICE NOTE, FIXED	MAHBUBUL HOQUE Versus THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
56	WITH Bail Appln./602/2025	HIRAMONI SAIKIA Versus THE STATE OF ASSAM	MR. M S HUSSAIN	PP, ASSAM
57	WITH Bail Appln./605/2025	BIJOY DUTTA Versus THE STATE OF ASSAM	SAMRIDDI SAIKIA	PP, ASSAM
BAIL HEARING				
58	AB/436/2025 BA 332/2024(D/O), FIXED	DEV NATH SHARMA AND ANR. Versus THE STATE OF ASSAM	MRS P HAZARIKA MR. N JOTENDRA SINGH	MR. T J MAHANTA (INFORMANT) MS. P BHATTACHARYA (INFORMANT) MR. A BORUA (INFORMANT) PP, ASSAM

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BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III

**THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH OF HIS LORDSHIP AND
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
14 WP(C)/7101/2022 FIXED	PRADIP KUMAR HAZARIKA Versus M/S NEW INDIA ASSURANCE COMPANY LIMITED AND 4 ORS	MR M CHANDA MR S CHOUDHURY MR S NATH	MR S DUTTA (R-1 TO 4) MS. S. MOCHAHARI (R-1 TO 4) MR. S DUTTA (R-1 TO 4) MR S DUTTA (R-1 TO 4)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 6

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
16	WP(C)/1416/2025 B/O	MARIYAM KHATUN Versus THE UNION OF INDIA	MR. J ABBAS MS. B LASKAR I HOQUE MS. H G DAS	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
ADMISSION				
17	WP(C)/5821/2024 FIXED, WITH LCR	RAHIMAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR A ALI MS. M KHATUN MS K TAYE	GA, ASSAM DY.S.G.I. SC, F.T

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 8

[SPECIAL DIVISION BENCH

THIS BENCH WILL RISE AT 2:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
10	Crl.A./266/2016 8 Y 7 M 5 D :PART-HEARD, BY SLIP	SRI SAHADEB CHAKMA @ HURRHABA Versus THE C.B.I and ANR	MR.S ISLAM MR.S AHMED MR.A CHOUDHURY MR. P DUTTA MS.M KONCH	MR.P N CHOUDHURY SC, CBI
11	WITH Crl.A./245/2016 8 Y 7 M 10 D :	MD JAMALUDDIN MAJUMDAR @ BUDUL MIAN Versus THE C.B.I. and ANR	MR.J U N M LASKAR MR.A M BARBHUIYA MR.S ISLAM MR.A CHOUDHURY MS.M KONCH MS.F BEGUM MS.M MEDHI MR.P KATAKEY	MR.P N CHOUDHURY SC, CBI
12	WITH CRL.A(J)/50/2017 8 Y 7 M 10 D :	RUPDHAN CHAKMA Versus C. B. I.	MS.N BARUAH MR. A R SHOME MR D NANDI MR. M KALITA MR J MAHANTA AMICUS CURIAE	PP, ASSAM
13	WITH Crl.A./95/2017 8 Y 7 M 10 D :	SRI KHAGENDRA CHAKMA @ KHAGEN Versus CENTRAL BUREAU OF INVESTIGATION and ANR	MSB DEVI MR.M RAHMAN MR S BORGHAIN MR S BORGHAIN MR.G GORLOSA MR.F ABDULLAH MR.M BORGHAIN	MS. P DAS RETAINER COUNSEL(CBI)

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BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 8

**[THIS BENCH WILL SIT AFTER RISING OF THE
SPECIAL DIVISION BENCH OR AT 03:00 PM,
WHICHEVER IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
11	WP(C)/7511/2018 FIXED	RITA DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. S SAIKIA MR. N J GOGOI	GA, ASSAM MR. T C CHUTIA MR P NAYAK MS. R DHAR SC, FINANCE

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BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
52	Crl.Pet./191/2025 B/O	ASHADUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MR. A R SIKDAR MR. S I TALUKDAR D J BARMAN	PP, ASSAM
53	Crl.Pet./301/2025 B/O	HIRAMONI SAIKIA AND 5 ORS Versus THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MR. V A CHOWDHURY SAMRIDDI SAIKIA	PP, ASSAM
54	Crl.Pet./302/2025 B/O	SURESH SAH Versus THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
55	AB/540/2025 FIXED	ABBAS ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR	MR S M ABDULLAH P MR S H SIKDAR MD IMRAN A ISLAM	PP, ASSAM
56	AB/550/2025 (CONNECTED WITH ITEM NO. 33 IN THE DAILY CAUSE LIST), FIXED	ABDUR RAHMAN AND 14 ORS Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR P TALUKDAR	PP, ASSAM
HEARING				
57	RFA/60/2019 (AS ITEM NO.-1), PART-HEARD, WITH LCR, FIXED WITH I.A.(Civil)/1932/2019 in RFA/60/2019	S. DALBIR SINGH FLORA Versus S. PAL SINGH FLORA AND 4 ORS.	MR. A C SARMA MR G BHARADWAJ MR B DEORI	MR. N P BARUAH MR. D J MAHANTA
58	Crl.Pet./89/2023 WITH LCR 3 FILES (SCANNED COPY), B/O	S. DALBIR SINGH FLORA Versus S. PAL SINGH FLORA AND 4 ORS AHIA AHMED AND 4 ORS. Versus THE STATE OF ASSAM	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR. D BORA	MR A DEKA (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 11/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
4)	MR. R BORA	26-02-2025	To	15-03-2025
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8)	MR. R J DAS	03-03-2025	To	13-03-2025
9)	MR. A R SHOME	12-03-2025	To	19-03-2025
10)	MR B D DAS	12-03-2025	To	21-03-2025
11)	MR. S K SINHA	10-03-2025	To	20-03-2025
12)	MR G BORDOLOI	10-03-2025	To	17-03-2025
13)	MR D C K HAZARIKA	10-03-2025	To	13-03-2025
14)	MR. J P SHARMA	08-03-2025	To	25-03-2025
15)	MR. SHEELADITYA	10-03-2025	To	14-03-2025
16)	MR. R SARMAH	11-03-2025	To	17-03-2025
17)	MR M Z AHMED	12-03-2025	To	14-03-2025
18)	MS B DUTTA	12-03-2025	To	14-03-2025
19)	MR. A M DUTTA	12-03-2025	To	14-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,11th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
34	WP(C)/186/2025 (AT 10:30 AM)	DR. SAMARJIT CHAKRABORTY AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. P J SAIKIA, SR. ADV MR. P BORDOLOI MR. M ALAM	MS. L DAS(R-8,9) MR. M P SARMA(R-8,9) MR A CHAKRABORTY (R-8,9) SC, HEALTH
ADMISSION				
35	WP(C)/6445/2017 PART-HEARD, AT 2:00 P.M, BY SLIP	DR. BHASKARJYOTI SARMA Versus THE STATE OF ASSAM and 3 ORS.	MR. M K CHOUDHURY MS. N SHYAMAL MR.S K MEDHI MR. U K NAIR MR.A DAS MR. A CHETRY MR.S DUTTA MR. M P SARMA MR. M SARMA MR.S G BHATTACHARJEE MS. P BORGOHAIN	MR. K N CHOUDHURY (R-3) MR A UPADHYAY (R-3) MS.K JAIN(R- 2,3&4) SC, HIGHER EDUCATION MR.P UPADHYAY(R- 2,3&4)
	WITH I.A.(Civil)/2368/2018 in WP(C)/6445/2017	ANUNDORAM BOROOAH INSTITUTE OF LANGUAGE, ART AND CULTURE AND 2 ORS Versus DR. BHASKARJYOTI SARMA AND ANR	MR A UPADHYAY MS. K JAIN MR. P UPADHYAY	MR. S K MEDHI MR. A DAS SC, EDU
BAIL HEARING				
36	AB/385/2025 B/O	ASURUDDIN ALI Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. A PARAMANIK P. KALITA	PP, ASSAM
ORDERS				
37	I.A.(Civil)/684/2025 INTEST CASE 2/2015 (D/O), TEST CASE 8/2016 (D/O), B/O in Intest.Cas./2/2015	RINA DAS Versus GEETANJALI DAS	MR P J DAS	

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LEAVE NOTE OF ADVOCATES FOR 11/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I

**THE OLDEST MATTER IN THE CAUSE LIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
15	WP(C)/2244/2024 (AT 2:00 PM)	MOTALEB BHUYAN Versus THE STATE OF ASSAM AND 3 ORS	DR B P TODI MR A NATH DR ANKIT TODI MS S JITANI MS M PARBIN MR. D DUTTA	SC, FINANCE AND TAXATION
	WITH			
16	WP(C)/2695/2024	KAMAIAH ENGINEERING SERVICES PRIVATE LIMITED (OPC) Versus THE STATE OF ASSAM AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA	SC, FINANCE AND TAXATION
	WITH			
17	WP(C)/3683/2024	M/S C ZAR TECHNOLOGIES AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. A K GUPTA MR. R S MISHRA MS M NIROLA	SC, FINANCE AND TAXATION
	WITH			
18	WP(C)/4500/2024	MONI KANTA DAS Versus UNION OF INDIA AND 3 ORS	MR A KHANIKAR R L CHUTIA	SC, GST DY.S.G.I.
ADMISSION				
19	CRP/355/2013 (AT 2:00 PM), WITH LCR, FIXED	BRAHMAPUTRA ANNUNNATA KRISHIPAM SAMABAI SAMITTEE Versus MANGALDOI SAMABAI SAMITTEE @ KHALIHOI KRISAK SAMABAI SAMITTEE and 10 ORS	MR.A N CHOWDHURY MR.P J SAIKIA MR.A K GUPTA MR.R S MISHRA	MR.J BARUAH MR.B BANERJEE MR.P K BARMAN MS.D DAS
20	LA.App./7/2024 (AT 2:00 PM), FIXED	MANJUL ALI AND 6 ORS. Versus THE STATE OF ASSAM AND ANR	MR. A T SARKAR	GA, ASSAM SC, REVENUE
	WITH			
21	LA.App./22/2023	MAHAMMAD ALI AND 5 ORS Versus THE STATE OF ASSAM AND ANR	MR. A T SARKAR	GA, ASSAM SC, REVENUE

22	WITH LA.App./3/2024	MAHAMMAD ALI AND 5 ORS Versus THE STATE OF ASSAM AND ANR	MR. A T SARKAR	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
23	WITH LA.App./5/2024	PARTHA BISHNU AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A T SARKAR	GA, ASSAM SC, REVENUE
24	WITH LA.App./6/2024	MOHAMMAD ALI Versus THE STATE OF ASSAM AND ANR	MR. A T SARKAR MS S PATAR	GA, ASSAM SC, REVENUE
25	WITH LA.App./8/2024	FAZRUL HAQUE @ FAZRUL ALI AND 6 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A T SARKAR	GA, ASSAM SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 11/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
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BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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DELIVERY OF ORDER

3	AB/339/2025	KOWSAR ALOM Versus THE STATE OF ASSAM	F K R AHMED M U BARBHUYAN MRS. H THAKURIA	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 11/03/2025

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MARLI VANKUNG

COURT NO: 16

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
17	I.A.(Civil)/3788/2024 WITH LCR, FIXED in MACApp./353/2021 WITH MACApp./353/2021 WITH CO/13/2022 in MACApp./353/2021	SMTI CHAMPA CHETRI Versus THE ORIENTAL INSURANCE CO. LTD A THE ORIENTAL INSURANCE CO. LTD Versus SMTI CHAMPA CHETRI AND 3 ORS CHAMPA CHETRI Versus THE ORIENTAL INSURANCE CO. LTD. AND 2 ORS.	MR H DAS MR P GOGOI MR. S K GOSWAMI MR H DAS MR. P GOGOI	MR. S K GOSWAMI MR. P GOGOI (R1) MR P GOGOI MR. S K GOSWAMI
HEARING				
18	MACApp./28/2011 WITH LCR 2 FILES, FIXED WITH MC/891/2011 in MACApp./28/2011	UNITED INDIA INSURANCE CO. LTD. Versus MUSTT. TARAMAI BEGUM and ANR. UNITED INDIA INSURANCE CO. LTD. Versus MUSTT. TARAMAI BEGUM and ANR.	MR.S DUTTA MR.S DUTTA	MR.N D BHUYAN MR.D DAS MR.G KALITA MR.N D BHUYAN MR.D DAS MR.G KALITA
19	MACApp./214/2023 WITH LCR 2 FILES , FIXED	SUKRA MUNDA Versus THE BRANCH MANAGER, UNITED INSURANCE CO. LTD.,	MR A ALI MS. M KHATUN MS D DEORI	MR. R C PAUL (r-2) MS B PATHAK (R-1) MR. D DAS (R-1)

LEAVE NOTE OF ADVOCATES FOR 11/03/2025

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
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BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CIVIL BENCH-V

**THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH OF HONOURABLE MR. JUSTICE
SUMAN SHYAM AND HIS LORDSHIP]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
33	WP(C)/4099/2024 PART-HEARD, BY SLIP	BISTURAM DOLEY Versus THE STATE OF ASSAM AND 3 ORS	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	GA, ASSAM MR. N J KHATANIAR SC, SEC. EDU.
WITHDRAWAL				
34	WP(C)/786/2025 B/O	SEFALI DAS @ SAFILE DAS AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS.	MR. M KHAN MR A K DAS MS J AKTAR	GA, ASSAM SC, BTC SC, REVENUE
MOTION				
35	WP(C)/1384/2025 FIXED AT 2:00 P.M.	MD ALI ASGAR Versus THE STATE OF ASSAM AND 2 ORS.	MR G N SAHEWALLA MR M SAHEWALLA MS. S. TODI MS T J SAHEWALLA	GA, ASSAM
ADMISSION				
36	WP(C)/5210/2020 FIXED	M/S SHIVAM PIPE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS	MR. O P BHATI MR T C DAS MR. P SARMA MR. S K GUPTA MR. M K GOGOI	SC, FINANCE

LEAVE NOTE OF ADVOCATES FOR 11/03/2025

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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HEARING

21	MFA/9/2024 WITH LCR, FIXED	Union Of India Versus M/S HINDUSTAN GOODS CARRIERS PVT. LTD.	MR KOUSTOV GOGOI	MR. K P MAHESWARI M. KALITA DIVYANSH RATHI
22	WITH MFA/71/2015 WITH LCR	UNION OF INDIA and ANR, Versus M/S CEMENT MANUFACTURING CO. LTD.	MSB DEVI MR.B SARMAHRly.Adv. MR G GOSWAMI MR.N K DAS MS.N MEDHI	MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA M. KALITA MR. DIVYANSH RATHI

LEAVE NOTE OF ADVOCATES FOR 11/03/2025

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18)	MS B DUTTA	12-03-2025	To	14-03-2025
19)	MR. A M DUTTA	12-03-2025	To	14-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday, 11th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 20

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
44	WP(C)/905/2025 WITH OFFICE NOTE, FIXED	NIRAD KANT BAGLA Versus ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANIZATION AND 4 ORS.	MR. D SARAF MR. S S GUPTA	SC, ATEPFO G. GOSWAMI MR J BORAH MR. K KAKOTI MR N PATIRI
45	WP(C)/906/2025 FIXED	NIRAD KANT BAGLA Versus ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANIZATION AND 4 ORS.	MR. D SARAF MR. S S GUPTA	SC, ATEPFO G. GOSWAMI MR J BORAH MR. K KAKOTI MR N PATIRI

LEAVE NOTE OF ADVOCATES FOR 11/03/2025

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
4)	MR. R BORA	26-02-2025	To	15-03-2025
5)	MR S SARMA	27-02-2025	To	15-03-2025
6)	MR. A GANGULY	28-02-2025	To	16-03-2025
7)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
8)	MR. R J DAS	03-03-2025	To	13-03-2025
9)	MR. A R SHOME	12-03-2025	To	19-03-2025
10)	MR B D DAS	12-03-2025	To	21-03-2025
11)	MR. S K SINHA	10-03-2025	To	20-03-2025
12)	MR G BORDOLOI	10-03-2025	To	17-03-2025
13)	MR D C K HAZARIKA	10-03-2025	To	13-03-2025
14)	MR. J P SHARMA	08-03-2025	To	25-03-2025
15)	MR. SHEELADITYA	10-03-2025	To	14-03-2025
16)	MR. R SARMAH	11-03-2025	To	17-03-2025
17)	MR M Z AHMED	12-03-2025	To	14-03-2025
18)	MS B DUTTA	12-03-2025	To	14-03-2025
19)	MR. A M DUTTA	12-03-2025	To	14-03-2025



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[For Tuesday,11th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
50	Crl.Pet./173/2025 FIXED	JAHERA BEGUM CHOUDHURY AND ANR Versus THE STATE OF ASSAM AND ANR.	MR. M. KATAKI	MS. A HUSSAIN PP, ASSAM
BAIL HEARING (BA)				
51	Bail Appln./1857/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ABDUL KHALEK Versus THE STATE OF ASSAM AND ANR.	MRS S RAHANA MR. A M AHMED P. GHOSH	MS. T SOM(R-2) MS. M K BROWN, (LEGAL AID COUNSEL, R2) MS S ISLAM(R-2) PP, ASSAM
BAIL HEARING				
52	AB/2991/2024 FIXED	SANOWAR ALI @ M/S SANOWAR ALI HARDWARE NA Versus THE UNION OF INDIA AND ANR	MD R ALI	DY.S.G.I. PP, ASSAM
53	AB/276/2025 FIXED	SRI BHARAT BORAH ALIAS SRI RAJIB BORAH Versus THE STATE OF ASSAM	MR. T K BHUYAN MR. C TALUKDAR	MR G G GOGOI(R-2) A TALUKDAR (R-2) PP, ASSAM
54	AB/478/2025 WITH OFFICE NOTE, FIXED	SRI SHIRAJUL HOQUE AND ANR. Versus THE STATE OF ASSAM AND ANR.	Ms. R. R. BORAH MR. A A R KARIM MD S A MONDAL MR S RAHMAN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 11/03/2025

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
4)	MR. R BORA	26-02-2025	To	15-03-2025
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6)	MR. A GANGULY	28-02-2025	To	16-03-2025
7)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
8)	MR. R J DAS	03-03-2025	To	13-03-2025
9)	MR. A R SHOME	12-03-2025	To	19-03-2025

10)	MR B D DAS	12-03-2025	To	21-03-2025
11)	MR. S K SINHA	10-03-2025	To	20-03-2025
12)	MR G BORDOLOI	10-03-2025	To	17-03-2025
13)	MR D C K HAZARIKA	10-03-2025	To	13-03-2025
14)	MR. J P SHARMA	08-03-2025	To	25-03-2025
15)	MR. SHEELADITYA	10-03-2025	To	14-03-2025
16)	MR. R SARMAH	11-03-2025	To	17-03-2025
17)	MR M Z AHMED	12-03-2025	To	14-03-2025
18)	MS B DUTTA	12-03-2025	To	14-03-2025
19)	MR. A M DUTTA	12-03-2025	To	14-03-2025



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSELIST-I]

[FOR TUESDAY, THE 11TH DAY OF MARCH, 2025]

[AT 2:00 PM]

BEFORE

HON'BLE MR. JUSTICE LANUSUNGKUM JAMIR

[COURT NO: 2]

[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE AIZAWL BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
FROM THE PRINCIPAL SEAT]

ORDERS

- | | | | |
|--|--|--|--|
| 1. CMApl. 2/2023
FIXED FOR 11-03-
2025 | THANZUALI AND 4 ORS.
VERSUS
STATE OF MIZORAM AND
11 ORS. | MS DINARI T AZYU
MR. K ROLAND
MR. VICTOR L RALTE
MS. CAROLINE K
LUNGAWIPUII
MS. B LALRAMHNEMI
MS LALHRIATPUII
SAILO
MR BENJAMIN
LALRINSANGA | MS. LALNUNHLUI,
G.A. FOR R1-R7 |
| 2. WITH
REVIEW PET.
4/2023 | THANZUALI AND 4 ORS.
VERSUS
STATE OF MIZORAM AND
11 ORS. | MS DINARI T AZYU
MR. K ROLAND
MR. VICTOR L RALTE
MS. CAROLINE K
LUNGAWIPUII
MS. B LALRAMHNEMI
MS LALHRIATPUII
SAILO | MS. LALNUNHLUI,
G.A. FOR R1-R7
MS VALENTINA
LALDINPUII FOR R-12
MS BIAKTHANPUII
ROYTE |
| 3. WITH
CMApl. 2/2024 | THANZUALI AND 4 ORS.
VERSUS
STATE OF MIZORAM AND
11 ORS. | MS DINARI T AZYU
MR. K ROLAND
MR. VICTOR L RALTE
MS. B LALRAMHNEMI | MS. LALNUNHLUI,
G.A. FOR R1-R7
MS VALENTINA
LALDINPUII FOR R-12 |



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[**SUPPLEMENTARY CAUSELIST -I**]

[**FOR TUESDAY, THE 11TH DAY OF MARCH, 2025**]

[**AT 10:30 AM**]

BEFORE

HON'BLE MR. JUSTICE ROBIN PHUKAN

[**COURT NO: 12**]

[**COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
FROM THE PRINCIPAL SEAT**]

JUDGEMENT

1. WP(C) 55/2021

GYAMAR TANA
VERSUS
APPSC AND 11 ORS

TABA TAGUM
R KOYU

AJIN APANG,
SR.ADVOCATE
LIGAM NOCHI
LIMI BAM
HONGMO ETE
BOMCHI TAIPODIA
YAMINI LINGGI
IDAK BAM
GA(AP)
S/C APPSC
G TALOH
L BUI



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSELIST –I]

[FOR TUESDAY, THE 11TH DAY OF MARCH, 2025]

BEFORE

HON'BLE MR. JUSTICE KAUSHIK GOSWAMI

[COURT NO: 24]

[**COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE AIZAWL BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
FROM THE PRINCIPAL SEAT
THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-I**]

ORDERS

- | | | |
|---|---|---|
| 1. I.A.(CIVIL) 31/2025
IN REVIEW PET. 1/2025 | RDS PROJECT LIMITED R/B ITS
CHAIRMAN AND ANR
VERSUS
SH. ALTHAIA | MS. LALNGAIHSAKI
FANAI
A DWIVEDI
MR. LS
LALRAMCHHUANA
MS. LALRINSANGI
VARTE |
| WITH
REVIEW PET. 1/2025 | RDS PROJECT LIMITED R/B ITS
CHAIRMAN AND ANR
VERSUS
SH. ALTHAIA | MS. LALNGAIHSAKI
FANAI |